

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2018 &
IA NO. 777 OF 2017**

Dated: 18th February, 2019

In the matter of:

Vijayanagar Sugar Private Limited

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **30.04.2019**.

(Court Master/PA)

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